

Proposal for setting up undertaking in Central Sector in Kerala

1680. SHRI V. S. VIJAYARAGHAVAN :

SHRI K. MOHANDAS :

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of Kerala have sent proposals to the Union Government for setting up undertakings in the Central Sector;

(b) if so, the details thereof; and

(c) the decision taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (PROF. K.K. TEWARY) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Setting up of Industries in No-Industry Districts of Kerala

1681. PROF. P. J. KURIEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of Kerala have submitted any scheme for starting industries in 'No-Industry' districts of the State :

(b) if so, details thereof and Government's reaction thereto;

(c) whether any applications for setting up of industries in these districts are pending clearance with Government; and

(d) if so, details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) to (d). There are two 'No-Industry' districts in Kerala Idukki and Wynad.

During the period 1983 to date, the Kerala State Industrial Development Corporation Limited have submitted three applications for grant of Letters of Intent

for location of its units in Idukki district. One letter of intent has been issued and other two applications have been rejected. No application has been received in respect of Wynad District.

Voting rights to non-resident Indians

1682. PROF. P. J. KURIEN : Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given to Unstarred Question No. 3171 on 16th April, 1985 regarding right to vote by Indians living abroad and state :

(a) whether the matter has since been examined; and

(b) if so, the decision taken ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b). The matter is still under examination and final decision is yet to be taken. The views of other concerned Ministries like the Ministry of Finance, Ministry of Home Affairs and the Ministry of External Affairs have been obtained and the matter is being processed.

L. P. G. Bottling Plants

1683. SHRIMATI JAYANTI PATNAIK : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether some public sector oil companies have taken steps to set up LPG bottling plants in the country;

(b) if so the number of LPG bottling plants proposed to be set up by the public sector oil companies, company-wise;

(c) the sites identified therefor, State-wise; and

(d) the details of the proposal of these oil companies is regard to the establishment of LPG bottling plants during the Seventh Plan ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) :

(a) Yes, Sir.

(b) IOC	16
BPC	14
HPC	19

49

(c) The locations at which these bottling plants are being set up are given in the Statement below.

(d) These bottling plants are expected to be commissioned by 1988. LPG Phase IV Project, which will cover the remaining years of the Seventh Plan also, is presently under formulation.

Statement

<i>Name of the Oil Co.</i>	<i>Sl. No.</i>	<i>Location with State</i>
1	2	3
Indian Oil Corporation Ltd.	1.	Hazira (Gujarat)
	2.	Jamshedpur (Bihar)
	3.	Durgapur (West Bengal)
	4.	Swai Madhopur (Rajasthan)
	5.	Madanpur (Delhi)
	6.	Tikrikalan (Delhi)
	7.	Kanpur (Uttar Pradesh)
	8.	Rajkot (Gujarat)
	9.	Bhopal (Madhya Pradesh)
	10.	Varanasi (Uttar Pradesh)
	11.	Karnal (Haryana)
	12.	Balasore (Orissa)
	13.	Ajmer (Rajasthan)
	14.	Parvanoo (Himachal Pradesh)

1

2

3

Bharat Petroleum Corporation Ltd.

15. Haldwani (Uttar Pradesh)
16. Dehra Dun (Uttar Pradesh)
1. Mangalore (Karnataka)
2. Uran (Maharashtra)
3. Asaoti (Haryana)
4. Jabalpur (Madhya Pradesh)
5. Sholapur (Maharashtra)
6. Jalgaon (Maharashtra)
7. Ambala (Haryana)
8. Trivandrum (Kerala)
9. Tuticorin (Tamil Nadu)
10. Lucknow (Uttar Pradesh)
11. Hissar (Haryana)
12. Khurda (Orissa)
13. Jaipur (Rajasthan)
14. Bareilly (Uttar Pradesh)

Hindustan Petroleum Corporation Ltd.

1. Mysore (Karnataka)
2. Hubli (Karnataka)
3. Jammu (Jammu & Kashmir)
4. Goa (Goa)
5. Aurangabad (Maharashtra)
6. Chandrapur (Maharashtra)
7. Srinagar (Jammu & Kashmir)
8. Khurda Road (Orissa)
9. Jind (Haryana)
10. Visakh (Andhra Pradesh)

1	2	3
	11.	Charlapalli (Andhra Pradesh)
	12.	Vijaywada (Andhra Pradesh)
	13.	Miraj (Maharashtra)
	14.	Raipur (Madhya Pradesh)
	15.	Calcutta (West Bengal)
	16.	Gandhinagar or Modessa (Gujarat)
	17.	Chingalpet (Tamil Nadu)
	18.	Nuh (Haryana)
	19.	Gorakhpur (Uttar Pradesh)
Total	49	

Extensive Wing of National Institute of Design in Kerala

1684. SHRI K. KUNJAMBU : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government of Kerala has suggested that the National Institute of Design set up an extension wing in Kerala; and

(b) if so the decision taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):

(a) No such proposal has been received in the department of Industrial Development.

(b) Does not arise.

[Translation]

Purchase/Hire of Rigs for Drilling in Desert Areas

1685. SHRI VIRDHI CHANDER JAIN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that Oil India Limited put forward a proposal to his

Ministry for purchase of special rigs from America for oil exploration in desert areas which has been rejected by it;

(b) whether it is also a fact that an alternative proposal put forward by Oil India Limited to hire the special rigs for drilling in desert areas is pending with the Ministry; and

(c) if so, the time by which decision will be taken so as to speed up the gas and oil exploration work in the area ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) :
(a) No sir. The purchase of the rig has been postponed by OIL due to the reduction in its 7th Plan Outlay.

(b) No Sir.

(c) Does not arise.